

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of September, 2019 (9.9.2019 to 13.9.2019)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
12.9.2019 Thursday At 10.30 A.M. Transmission Tariff Petitions	1.	219/GT/2019	NLCIL	Petition for determination of tariff for the period from the date of anticipated CoD during the control period 2019-24 until 31.3.2024 under NNTPS (Neyveli New Thermal Power Station) 2 x 500 MW.
	2.	183/TT/2016	PGCIL	Petition for determination of transmission tariff for transmission assets under transmission system for transfer of power from Generation Projects in Sikkim to NR/WR Part-B in Eastern Region.
	3.	247/TT/2017	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset-I: 1x 500 MVA, 765/400kV Transformer as spare ICT at Agra Sub-station, Asset-II: 1x 500 MVA, 765/400kV Transformer as spare ICT at Fatehpur Sub-station, Asset-III: 765/400 KV,500MVA, single phase Auto Transformer as spare ICT at Jhatikra S/S and Asset-IV: 765/400 KV, 333 MVA, single phase Auto Transformer as spare ICT at Bhiwani S/S under Spare Transformer for 765/400KV ICTs in NR.
	4.	250/TT/2017	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset 1 : 765 kV Line bays at Jabalpur Pooling Station for 765 kV D/C Gadawara STPS (NTPC) - Jabalpur pooling Station TL under " POWERGRID Works associated with Part A of Transmission system for Gadawara STPS of NTPC" in Western Region.
	5.	61/TT/2018	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset-I: 2 Nos. 400 kV Malerkotla Bays at 400/220 kV GIS Sub-station at Kurukshetra under "Provision of 400 kV bays for lines under Northern Region System Strengthening Scheme-XXXI (Part-B)".
	6.	365/TT/2018	PGCIL	Petition for determination of transmission tariff from DOCO to 31.3.2019 for Asset 1- Extension of 220kV Navsari (GIS) Sub-station: 2 Nos line bays and Asset 2- Extension of 400 kV Vadodara (GIS) Sub-station: 3 Nos of bays (2 Nos line bays and 1 No. bus reactor bay) including 1x 125 MVAR, 400kV Bus reactor under Transmission System associated with DGEN (1200 MW) of Torrent Power Ltd in Western Region.
	7.	366/TT/2018	PGCIL	Petition for or determination of transmission tariff from DOCO to 31.3.2019 for assets under POWERGRID works associated with System Strengthening for IPPs in Chhattisgarh and other generation projects in Western Region for tariff block 2014-19 period.
	8.	249/TT/2019	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and for determination of transmission tariff for 2019-24 tariff block for 63 MVAR line Reactor on 400 kV Kolaghar-Rengali Line at Rengali Sub-station in Eastern Region.
	9.	244/TT/2019	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for assets under Korba III Transmission System in WR.
	10.	245/TT/2019	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block For LILO of Alamathy-Siperumbudur 400 kV DC line at North Chennai TPS switchyard under transmission system associated with Chennai NTPC TNEB JV TPS in Southern Region.
	11.	247/TT/2019	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of transmission tariff for 2019-24 tariff block for Series Capacitors on circuit I and II of 220 kV D/C Kishanpur - Pampore TL at Kishanpur Sub-station in Northern Region.
	12.	1/TT/2019	PGCIL	Petition for true up of transmission tariff for 2009-14 period & determination of transmission tariff for 2014-19 period for assets under Common Scheme for 765 kV Pooling Station and Network for NR, Import by NR from ER and Common Scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern, Northern and Western Region.

By Order of the Commission
Sd/-
(T.D.Pant)
Dy.Chief (Legal)

